

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-768(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2018**

**NAME OF THE COMPANY: M/s. Queen Logistics V/s. M/s. Classic Bottle
Caps Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Ms. Sudha Sachdev, Advocate


Present for the Respondent: Mr. Anuj P. Agarwala, Advocate

ORDER

The settlement has been arrived at between the parties. In view of the same, Ms. Sudha Sachdev, Ld. Counsel appearing on behalf of the Operational Creditor submits that she has instructions to withdraw the present petition.

Dismissed as withdrawn.


**(Deepa Krishan,
Member (T)**


**(Ina Malhotra)
Member (J)**